

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 723/2001

New Delhi this the 22nd day of March, 2002

Hon'ble Shri S.R.Adige, Vice Chairman (A)  
Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

J.P.Solanki  
S/O Shri K.Singh  
R/O I-583, Govind Puram,  
Ghaziabad.

Presently working as Yoga  
teacher KVS.

(By Advocate Sh.S.K.Gupta ) ..Applicant

VERSUS

1. Kendriya Vidhyalaya Sangathan,  
through its Commissioner,  
18, Institutional Area, Shaheed  
Jeet Singh Marg, New Delhi.
2. Assistant Commissioner,  
Kendriya Vidhyala Sangathan  
(Delhi Region) J.N.U. Campus,  
New Mehrauli ROad, New Delhi.
3. Principal,  
Kendriya Vidhyala No.2  
Air Force Station Hindon,  
Ghaziabad.
4. Shri G.L.Chotani  
Presently working as  
Educational Officer  
Chandigarh through Assistant  
Commissioner, Kendriya  
Vidhyalaya Sangathan (Delhi  
Region) J.N.U.Campus, New  
Mehrauli Road, New Delhi-67

(By Advocate Sh.S.Rajappa ) .. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Heard both sides.

2. The applicant apprehends that the impugned order dated 26.2.2001 (Annexure A 2) implies stoppage

7

(13)

of increment with cumulative effect and, therefore, it is a major penalty.

3. Respondents' counsel Shri S.Rajappa has invited our attention to the conclusion of respondents reply in which it has been stated that the aforesaid penalty is only a minor penalty and is without cumulative effect.

4. We note the aforesaid contents of respondents reply as reiterated by their counsel Sh.S.Rajappa and dispose of the OA in terms of the aforesaid.

5. In this connection, applicant's counsel states that applicant's withheld increment from 1.11.1999 has not been released to him. If this assertion is correct, the respondents should take immediate steps to release the same in accordance with rules and instructions under intimation to the applicant within a period of two months from the date of receipt of a copy of this order.

6. OA disposed of accordingly. No costs.

*Lakshmi Swaminathan*  
(Smt.Lakshmi Swaminathan )  
Vice Chairman (J)

*Adige*  
( S.R. Adige )  
Vice Chairman (A)

sk